NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 45

CA 131/2022 IN CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM	JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **13.09.2022**

NAME OF THE PARTIES**:** **Union of India**

V/s

Infrastructure Leasing & Financial Services Ltd.

Appearance (via video-conference):

For the Applicant	: Adv. Gaurav Sharma, Adv. Rajnni Kuttyy a/w Adv. Kavin Mody i/b Avyuktaa Legal
for Union of India	: Adv Aditya Sikka a/w Vasudha Vijaysheel
For R-1 in CA 131/2022	: Adv. M. S. Bhardwaj
For R-2	: Adv. Kuber Dewan, Neeharika Aggarwal

Section 242(4),241- 242 of the Companies Act, 2013

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 03.11.2022.

Sd/- **Sd/-**

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish